					nere for previous Lis	· · · · ·				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	1089	5738828249	1088	4587181878	6.91	0	1151646371	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	15	56222981584	15	55327316980	83.29	0	895664604	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	12381440779	5	4705921820	7.08	0	7671135637	4383322	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	178	93604087	175	55757922	0.08	11006615	26839550	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	5	95875222	3	3092980	0.00	6888836.00	1151646371	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	369	3993978042	307	1610785737	2.43	146823352	2236368953	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	9	1126242132	3	133888461	0.20	245000000	747353671	0	<u>Annexure 9</u>
Total		1669	79652950095	1596	66423945778	100.00	409718803	12814902192	4383322	